

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-3**  
New IA-4361/2020  
in  
(IB)-195(ND)/2017

**IN THE MATTER OF:**

M/s.IndusInd Bank Ltd

**Vs.**

Gallium Industries Ltd

....**FINANCIAL CREDITOR**

....**CORPORATE DEBTOR**

**SECTION**

U/s 7 IBC Code 2016

**Order delivered on 09.11.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :

For the Respondent/CD :

For the Liquidator : Mr. Pradeep Dahiya, Mr. Nalin Kaushik for Vijender Sharma

**ORDER**

**IA 4361 of 2020:-**

Counsel for the Applicant is present. The Counsel for the Liquidator is present. The Counsel for the Liquidator is directed to file the reply within 2 week's time. Thereafter, the counsel for the Applicant may file rejoinder, if any.

List the matter on 15<sup>th</sup> January 2021.

-Sol-

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

-Sol-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

UPASANA

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-3**  
New IA-4625/2020  
in  
(IB)-195(ND)/2017

**IN THE MATTER OF:**

M/s. IndusInd Bank Ltd  
Vs.  
Gallium Industries Ltd

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

**SECTION**

U/s 7 IBC Code 2016

**Order delivered on 09.11.2020**

**CORAM:**

CH. MOHD. SHARIEF TARIQ  
MEMBER (JUDICIAL)  
SHRI NARENDER KUMAR BHOLA  
MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant/FC :  
For the Respondent/CD :  
For the Liquidator : Mr. Pradeep Dahiya, Mr. Nalin Kaushik for Vijender Sharma

**ORDER**

**IA 4625 of 2020:-**

Counsel for the Applicant is present. The Progress Report is taken on record subject to just exceptions.

**The IA stands closed.**

- Sdr

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

- Sdr

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)